

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6631/2006

ABHIMANYU KUMAR (DEAD) BY LRs.

Petitioner(s)

VERSUS

SURENDRA & ANR.
(Office report for orders)

Respondent(s)

Date: 04/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
(In Chambers)

For Petitioner(s) Mr.Abhishek Yadav,Adv.
Mr.Braj K.Misra,Adv.
Ms. Aparna Jha,Adv.

For Respondent(s)
Mr. Kamlendra Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

It is stated by the learned counsel for the petitioner that an application for issuance of non-bailable warrants against Respondent No.1 has already been filed. Put up the said application two weeks hence.

(A.S. Bisht)
Court Master

(Pushap Lata Bhardwaj)
Court Master